

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal Nos. 149 of 2015, 108 of 2013, 171 of 2014 & 172 of 2014

Dated: 10th December, 2015

**Present: Hon'ble Mr. Justice Surendra Kumar, Judicial Member
Hon'ble Mr. T. Munikrishnaiah, Technical Member**

In the matter of:-

A. No. 149 of 2015

**Gujarat Energy Transmission Corporation Ltd. Appellant(s)
Versus
Gujarat Electricity Regulatory Commission & Ors. ... Respondent(s)**

A.No. 108 of 2013

**Gujarat Energy Transmission Corporation Ltd. Appellant(s)
Versus
Gujarat Electricity Regulatory Commission & Ors. ... Respondent(s)**

A.No. 171 of 2014

**Gujarat Energy Transmission Corporation Ltd. Appellant(s)
Versus
Gujarat Electricity Regulatory Commission & Ors. ... Respondent(s)**

A.No. 172 of 2014

**Gujarat Energy Transmission Corporation Ltd. Appellant(s)
Versus
Gujarat Electricity Regulatory Commission & Ors. ... Respondent(s)**

**Counsel for the Appellant(s) : Mr. M.G. Ramachandran
Ms. Ranjitha Ramachandran
Mr. Shubham Arya
Ms. Swapna Seshadri**

**Counsel for the Respondent(s) : Ms. Superna Srivastava
Ms. Anushka Arora for GERC**

ORDER

This is a batch of Appeals being nos. 149 of 2015, 108 of 2013, 171 of 2014 & 172 of 2014. Each of the said Appeal has been filed by the transmission licensee. It has been submitted by the appellant in each of the Appeals that pleadings in all other Appeals are complete except Appeal No. 149 of 2015.

At this stage, Ms. Superna Srivastava, learned counsel for the respondent/State Commission in Appeal No. 149 of 2015 submits that she does not wish to file any reply/counter affidavit and she would simply file Written Note of arguments at appropriate time if need be. Thus, pleadings are complete in this batch of Appeals.

Post this batch of Appeals for hearing on 18th February, 2016.

(T. Munikrishnaiah)
Technical Member

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(Justice Surendra Kumar)
Judicial Member